


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.66/BB/ 2017	-	Admission	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MANIK B.T. 8105874004. thiru & thiru.	Advocate for the Respondent	

Counsel for petitioner is present. Counsel for respondent is present. Counsel for respondent filed preliminary objections. Hon'ble High Court of Karnataka has passed an order that no orders to be passed against the respondent pending disposal of the petition filed by the respondents.

List it on 09.10.2017. Counsel for respondent has filed an application. Regisry is directed to check and put up.


MEMBER (J)


MEMBER (T)